regarding various issues relating to the State. As a part of the process, general discussions were also held with Dr. Farooq Abdullah, when he recently met the Minister of State for Internal Security. During these discussions, he was also urged to help in the efforts being made for activisation of the political process in the State of J & K.

Team Guarding P.M's House in Andhra Pradesh

1103. SHRI ANAT RAM JAISWAL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the news item appeared in Indian Express dated 8th January, 1993 stating therein that a "100-men team guards the house owned by the Prime Minsiter in his native village Vangara; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT: (a) Yes, Sir.

(b) Information is being collected and will be laid on the Table of the Hosue.

जनता के प्रति पुलिस का व्यवहार

1104. श्री महेन्द्र सिंह लाठरः
श्री सत्य प्रकाश मालवीयः

क्या गृह मंत्री यह बताने की कृपा करेंगे किः

(क) क्या सरकार का ध्यान 10 जनवरी, 1993 के हिन्दुस्तान में "पोस्टमार्टम पुलिस रोजनामचा" स्तंभ में "गरीब आखिर किससे और कहां फरियाद करें" शीर्षक से प्रकाशित समाचार की ओर दिलाया गया है;

(ख) यदि हां, तो क्या सरकार ने घटना की जांच की है और संबंधित थानों के थानाध्यक्षों और अन्य दोषी अधिकारियों तथा कशिश होटल के मालिक एवं मैनेजर के विरुद्ध कार्यवाही की है;

(ग) यदि हां, तो उसका ब्यौरा क्या है; और यदि नहीं, तो उसके क्या कारण हैं; और

(घ) क्या यह सच है कि सरकार द्वारा बार-बार आश्वासन दिए जाने के बावजूद दिल्ली के थानों के अधिकारी जनता के साथ ज्यादतियां करते हैं, बर्बरता से पेश आते हैं, उन्हें झूठे मुकदमों में फंसाते हैं और जिसके समाचार समाचार-पत्रों में छपते रहते हैं?

गृह मंत्रालय में राज्य मंत्री (श्री पी० एम० सईद): (क) से (ग) दिल्ली पुलिस ने सूचित किया है कि मामले की जांच की गयी और दोषी पुलिस अधिकारी की उसकी चूकों के लिए निन्दित किया गया है। श्री रवीन्द्र कुमार की शिकायत पर, भा०द०सं० की धारा 323/342/34 के अन्तर्गत थाना प्रीत विहार में एक मामला दर्ज किया गया और दो व्यक्ति गिरफ्तार किए गए। मामला न्यायालय में पेश किया गया है।

(घ) जब कभी पुलिस ज्यादतियों, पुलिस द्वारा दुर्व्यवहार करने, झूठे मामलों में लोगों को फंसानें के दृष्टान्त ध्यान में आते हैं, तो चूककर्ता अधिकारी के खिलाफ कार्रवाई की जाती है।

Gangs of Cheats Active in various Cities

1105. SHRI DIGVUAY SINGH:
SHRI SATYA PRAKASH MALAVIYA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a number of gangs of cheats are active in various important cities in the country including Amritsar, Ludhiana, Delhi, Karnal, Madras and Bombay which have cheated millions of innocent people through four column advertisement and whether police personnel and employees of the Post and Telegraph Department are also involved in this activities;

(b) whether police have been avoiding any stern action against these forgers;

(c) if not, the reasons for not taking any action against the said forgers;

(d) whether any person of the notorious gangs have been arrested so far; and

(e) if not, the reasons therefor together with the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT): (a) to (e) The registration, investigation